

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**22. IA 295/2021 IA 989/2021 IA 1212/2022 IA 1272/2022
IA 1434/2022 In C.P.(IB)/1634(MB)2017**

CORAM:

**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022**

NAME OF THE PARTIES: - IA 1212/2022 Pinky Shipyard Pvt. Ltd

IA 1272/2022 Udayraj Patwardhan

V/s

Axis Bank

IA 1434/2022 Bank of Baroda

V/s

Pinky Shipyard Pvt Ltd

IN THE MATTER OF

**Edelweiss Asset Reconstruction
Company Limited**

V/s

Pinky Shipyard Pvt Ltd.

APPEARANCES: -

FOR APPLICANT : Adv. Punthi Shah (IA 295, 989,1212,1272)
FOR RESPONDENT : Adv Mahesh Kumar (R-1 In IA.1272/2022)
Adv. Shraddha Talkar (R-2)
Adv. Krutika Mehta (R-1 In IA 989/2021)

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)